

(67)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. NO.205 OF 2004

IN

O.A. NO.819 OF 2004

New Delhi, this the 23rd day of August, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

1. Shri Hari Om
S/o Shri Charan Singh,
Khallasi,
Under Senior Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
2. Shri Hargian Singh,
S/o Shri Sis Ram,
Fitter,
Senior Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
3. Shri Ram Man.
S/o Shri Ram Avtar,
Khallasi,
Under Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
4. Shri Ram Navami,
S/o Shri Mangal Karni,
Khallasi,
Under Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
5. Shri Ram Piarey,
S/o Shri Ram Dass,
Painter,
Under Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi
6. Shri Shiv Shanker,
S/o Shri Dev Narain,
Khallasi,
Under Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.

VJ

64

7. Shri Sham Lal,
S/o Shri Hanuman,
Fitter,
Senior Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
8. Shri Nimai,
S/o Shri Sashi,
Carpanter,
Under Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
9. Shri Ram Kishore,
S/o Shri Ram Dularey,
Khallasi,
Under Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
10. Shri Mohd. Hussain,
S/o Shri Isfaq Hussain,
Khallasi,
Senior Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
11. Shri Sant Ram,
S/o Shri Sita Ram,
Khallasi,
Under Section Engineer (Works),
Northern Railway, Punjabi Bagh,
New Delhi.
12. Shri Bishweswar,
S/o Shri Ram Prasad,
Khallasi,
Under Section Engineer (Works),
Northern Railway,
Punjabi Bagh,
New Delhi.

...Applicants

(By Advocate: Shri Amit Anand)

versus

Union of India : Through

1. Shri R.R. Jaruhara,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri P.K. Goyal,
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.

69

3. Shri H.S. Sidhu,
 Section Engineer (Works),
 Northern Railway,
 Punjabi Bagh,
 New Delhi-110034.

(By Advocate : Shri R.K. Shukla)

....Respondents

ORDER (ORAL)

SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) :

Learned counsel heard.

2. MA 1474/2004 made on behalf of respondents in the OA was allowed on 22.7.2004 granting the respondents two months period for complete implementation of Tribunal's order. As such this CP has become infructuous.

3. CP 205/2004 is dismissed as infructuous with liberty to revive the same on remaining aggrieved after compliance of the Tribunal's directions by the respondents.

S. Raju
 (SHANKER RAJU)

MEMBER (J)

V.K. Majotra
 (V.K. MAJOTRA)
 VICE CHAIRMAN (A)

/ravi/